

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 48 /2008

in OA No. 3044/2004

New Delhi this the 11th day of July, 2008

Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J) Hon'ble Mrs. Chitra Chopra, Member (A)

ASI Kuldeep Singh S/o Shri Raghubir Singh, R/0 28-29-30, Pocket-VII, Sector-2, Rohini, Delhi-85

Applicant

(By Advocate Shri Anil Singal)

## **VERSUS**

- 1. Shri Y.S. Dadwal, Commissioner of Police, Police Headquarters, I.P.Estate, New Delhi.
- Shri Qamar Ahmed, 2. Joint Commissioner of Police (Traffic), P.H.Q, I.P.Estate, New Delhi.
- Shri D.P. Verma (Traffic NDR), 3. Police Head Quarters, IP Estate, New Delhi.

... Respondents

( By Advocate Shri Ajesh Luthra )

## ORDER (ORAL)

## ( Hon'ble Mr. M. Ramachandran, Vice Chairman (J):

Mr. Luthra appearing on behalf of respondents has placed before us order dated 5.6.2008 which indicate that the name of the applicant has been admitted to promotion list.

Now that order has already been passed, we do not think 2. that any further order is called for in this application. CP is closed Notice issued to respondents are discharged.

Chehally (Chitra Chopra)

Member (A)

(M. Ramachandran) Vice Chairman (J)